

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:673  
ANSWERED ON:08.07.2009  
SUPPLY OF COAL TO POWER SECTOR  
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**Will the Minister of COAL be pleased to state:**

- (a) details of targets and achievements of production of coking and non-coking coal in the country during the last three years and the current year;
- (b) whether there is acute shortage of coal to meet the demand of Thermal Power Plants in the Country;
- (c) if so, the details thereof;
- (d) whether the Government has prepared any plan to increase the production of coal to meet the demand of Power Sector;
- (e) if so, the details thereof, subsidiary-wise; and
- (f) the details of remedial measures taken to reduce the number of cases of pilferage and bring in transparency and efficiency in the working of coal companies?

**Answer**

T H E M I N I S T E R O F S T A T E ( I N D E P E N D E N T C H A R G E ) I N T H E M I N I S T R Y O F C O A L A N D S T A T I S T I C S & I M P L E M E N T A T I O N ( S R I P R A K A S H J A I S W A L )

(a: Year-wise targets and achievements of production of Coking and Non-coking coal during the last three years (Revised Estimates) and current year (Budget Estimates) are given below:

(Fig. in Million Tonne)

Variety 2009-10 2008-09 (Pro.) 2007-08 2006-07

	Target (RE)	Actual (RE)	Target (RE)	Actual (RE)	Target (RE)	Actual (RE)	Target (RE)	Actual (RE)
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Coking	36.27	5.59#	34.30	33.309	25.49	34.455	25.88	32.097
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Non-coking	496.06	80.53#	462.99	459.636	435.01	422.627	404.235	398.73
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Total	532.33	86.13	497.29	492.945	460.50	457.082	430.11	430.832
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As per Annual Action Plan 2009-10 # April-May, 2009

(b) & (c): As per the projections, out of the total demand of 405 Mt for Thermal Power Plants for the year 2009- 10, the gap between demand and indigenous availability of coal works out to about 43 Mty and the utilities have been given the target of importing the balance quantity of 43 Mty of coal as informed by the Central Electricity Authority.

(d): While there is no acute shortage of coal in SCCL to meet the demand of thermal power plants, following steps have been taken by CIL to increase indigenous production of coal to meet the demand:

# 134 New/Reorganized mining projects with additional capacity of around 310 Mty, during the terminal year of XIth plan have been envisaged to be undertaken during XIth Plan. The annual capacity addition during the terminal year of the XIth Plan 2011-12 is estimated to be of the order of 123.00 Mty.

# Improvement in equipment utilization.

# Timely implementation of projects.

# Introduction of mass production technology in the underground mines.

# New mines being planned with mechanization.

# Improvement in productivity both in underground & opencast mines.

(e): The subsidiary wise details of the projects during XI Plan period/future projects of CIL are enclosed as Annexure .

(f): Details of measures taken by subsidiary companies of Coal India Ltd. to reduce the number of cases of pilferage of coal :

Coal companies have taken the following steps to check theft/pilferage of coal:

(i) Check Posts have been established at the vulnerable points.

(ii) Wall fencing, light arrangements and deployment of armed guards round the clock has been done around the coal dumping yard.

(iii) Regular patrolling is conducted in and around the mine including OB dumps.

(iv) Armed Guards have been deployed at Railway sidings.

(v) Inter-action and liaison with District officials at regular intervals and holding meeting with DC & District Administration.

(vi) Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of CISF to check pilferage.

(vii) Regular FIRs are lodged by the Management of the collieries and CISF with local Thana against the pilferage/theft of coal. A close watch on the activities of criminals is being maintained by CISF.

(viii) Management has been taking action for filling/dozing/sealing/blasting of the old/abandoned exposed coal faces in phased manner.

As regards bringing transparency in the working of coal companies, it may be mentioned that CIL and Subsidiary Companies have signed a Memorandum of Understanding (MoU) with Transparency International, India for bringing transparency in the procurement and contracting. As per the terms of the MoU, independent external monitors have been appointed, who will look into any grievances of Complaints by the tenderers or the bidders in case of finalization of contracts and orders of certain specified higher value.

As far as improving efficiency in the working of coal companies is concerned, following measures have been taken by CIL:

i) Improvement in equipment utilization

ii) Timely implementation of projects

iii) Introduction of mass production technology in the underground mines.

iv) New mines being planned with mechanization.

v) Improvement in productivity both in underground & opencast mines.

SCCL is having a Vigilance Department which is conducting regular checks on roads and also on the mines CISF personnel are posted to check the pilferage. SCCL's Marketing Deptt. has introduced ERP system to improve the efficiency and transparency in marketing system